

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.44/9/AMR/2022		9 of IBC	RNJ Commodities Private Limited Vs. Supra Petro Chemicals Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.Maharshi Viswaraj, Counsel for the OC is present. Ms.K.Devi Prasanna, Counsel for the CD is present. Heard. For pronouncement of orders, list the matter on 29.09.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**